

tives of the assesses are pending. These appeals are likely to be withdrawn.

(c) Considering the overall position of pending cases, special Benches are constituted off and on during each term to dispose of ready cases of various categories like tax, labour, election, criminal, constitutional etc., and every effort is made to reduce pendency. The Supreme Court has also amended its rules with a view to expediting the disposal of matter before it.

Special Recruitment for I.A.S.

982. **Shri S. R. Damani:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government propose to sold a special recruitment examination for the I.A.S. in the near future;

(b) if so, the details thereof; and

(c) the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No Sir.

(b) and (c). Do not arise.

Arrests for spying in India

983. **Shri Baburao Patel:** Will the Minister of Home Affairs be pleased to state:

(a) the number and nationality of the persons arrested in India from the 1st December, 1966 to the 31st March, 1967 on suspicion of spying for Pakistan;

(b) the dates on which and the places from where these persons were arrested; and

(c) the steps taken by Government against these people and the stage at which the prosecutions stand?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-480/67].

Smuggling of Arms by Dacoits

984. **Shri Baburao Patel:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the dacoits in the Chambal River area and in Uttar Pradesh have been able to get standard army rifles and ammunition, as was discovered when some of them were shot recently;

(b) whether it has been investigated as to how these rifles and ammunition reached their hands;

(c) whether there is a check on the smuggling of arms in the border areas of Rajasthan, Uttar Pradesh and Madhya Pradesh;

(d) whether it is a fact that several retired Police Officers have joined hands with the dacoits in the decoit-infested areas; and

(e) if so, the steps taken to stop their activities?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (c). As per information received from the Government of Madhya Pradesh the answer is yes in respect of that State. For the other areas, information is being collected and will be laid on the table of the House in due course.

(d) In respect of Madhya Pradesh, No, Sir. Information from Uttar Pradesh and Rajasthan is awaited and will be laid on the table of the House when received.

(e) Does not arise.

संगीत नाटक अकादमी

985. डा० राय मनोहर लोहिया :

श्री मधु सिन्घे :

श्री रामसेवक वादव :

श्री रवि राय :

क्या सिन्हा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या संगीत नाटक अकादमी की

कार्यकारी समिति में कुछ व्यक्तियों को नाम-निर्दिष्ट किया जायेगा ; और

(ख) उपरोक्त अकादमी के अध्यक्ष तथा सचिव के नाम क्या हैं, जो अभी तक इन पदों पर श्राव्य रहे हैं ; और जिन व्यक्तियों की अब सिफारिश की गई है उनके नाम क्या हैं ?

शिक्षा मंत्री (डा० त्रिगुण सेन) :

(क) भारत सरकार ने अकादमी के कार्यकारी बोर्ड में पहले ही से अपनी नामजदगियां कर दी हैं ।

(ख) (i) अकादमी के अध्यक्ष पद पर अब तक निम्नलिखित व्यक्तियों ने कार्य किया है :—

- (1) डा० पी० वी० राजमन्नार
- (2) श्री जया चामराजा वाडियार बहादुर

(3) श्रीमती इन्दिरा गांधी (वर्तमान अध्यक्ष—14-12-1965 से 5 वर्ष के लिए नियुक्त की गई हैं)

(ii) निम्नलिखित व्यक्तियों ने सचिव के पद पर कार्य किया है :—

- (1) कुमारी निर्मला जोशी
- (2) श्री के० पी० विश्वास (अकादमी के वित्त तथा लेखा अधिकारी— नियमितरूप से पद पर नियुक्ति की व्यवस्था होने तक)

- (3) श्री बालकृष्ण डींगरा
- (4) श्री टी० एल० स्वामिनाथन

(5) डा० वी० के० नारायण मेनन

(6) डा० सुरेश अक्खी (वर्तमान सचिव— शिक्षा मंत्रालय से 26-11-1965 से प्रतिनियुक्ति पर)

फिलहाल, अध्यक्ष और सचिव के पदों के लिए नामों की सिफारिश करने का प्रश्न ही नहीं उठता ।

भारतीय पुलिस सेवा अधिकारियों के विच्छेद आरोप

986 श्री शंकर लाल बेरबा : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1966-67 में भारतीय पुलिस सेवा के कितने अधिकारियों के विच्छेद अनुशासन और अष्टाचार के आरोप लगाये गये ; और

(ख) उन में से कितने लोगों को दंड मिला ?

गृह-कार्य मंत्री (श्री यशवन्त राव चव्हाण) :
(क) और (ख). सूचना एकजित की जा रही है और यथा समय सदन के सभा पटल पर रख दी जाएगी ।

पूर्वी पाकिस्तान से आये हुए व्यक्तियों का पुनर्वास

987. श्री शंकर लाल बेरबा : क्या अब तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) 1966-67 के दौरान पूर्वी पाकिस्तान से आये हुए विस्थापित परिवारों के पुनर्वास के लिए क्या उपाय किये गये हैं ;

(ख) विस्थापित व्यक्तियों के पुनर्वास का राज्यवार आँकड़ा क्या है ; और